

(b) if so, the action taken or proposed to be taken to improve the coaches?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) Yes

(b) New designs for Broad-Gauge mail vans have been evolved and all new constructions will be according to these type designs. The revision of the designs for Metre-Gauge and Narrow-Gauge vans is under examination.

2 A phased programme for construction of mail vans has been drawn up in consultation with the Railway Board and the work is already in progress. It is hoped that before the end of the Second Plan period, the existing difficulties regarding shortage of mail van accommodation will be largely met.

Automatic Telephone Exchange

*285 Shri B. C. Mullick: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 264 on the 27th November, 1958 and state

(a) whether the scheme for a 1200 line automatic exchange at Cuttack has been implemented, and

(b) if not, the reasons therefor?

The Minister of Transport and Communications (Shri S. K. Patil): (a) and (b) The project estimate for the installation of the automatic equipment has just been sanctioned. As it is necessary to acquire a plot of land, construct a suitable building and install the equipment, the work will take about three years to be completed.

Jamata Air Services

Shri Dasaratha Deb:

*286. Shri L. Achaw Singh:
Shri Bangshi Thakur:
Shri Hem Barua:

Will the Minister of Transport and Communications be pleased to state:

(a) whether a decision was taken to introduce Janta Air service in the Eastern Zone of India from the 15th of January, 1959 which was abandoned subsequently, and

(b) if so, the reasons thereof?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). An austerity air service on the Calcutta - Agartala - Khowai - Kamalpur-Kailashahar route, which the Indian Airlines Corporation had planned to introduce from the 15th January, 1959, was inaugurated with effect from the 1st February, 1959.

घनाज

*२८७. { श्री खादीबाला :
श्री क० भे० मालवीय :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि -

(क) जिन प्रान्तों में अधिक घनाज पैदा होता है उनकी निकासी अन्य प्रान्तों में की जाती है, जिससे उन प्रान्तों में घनाज की कमी हो जाती है,

(ख) क्या इस निकासी से उन्ही प्रान्तों में घनाज की कमी हो जाने पर वही घनाज उन्ही प्रान्तों में वापस भेजा जाता है, जिससे घनाज की कीमत बढ़ जाती है, और

(ग) यदि हा, तो क्या उस प्रान्त से केवल अधिक घनाज की ही निकासी करने पर आसन विचार कर रहा है ?

साथ साथ दुबि बनी (बी ज० प्र०
 क्षेत्र) : (क) और (ख). साधारणत
 व्यापारिक आयात निर्यात, निम्न निम्न प्रान्तों
 में समय समय पर जो माव होते हैं उन पर
 निर्भर रहते हैं और ऐसे आयात निर्यात से प्राय
 जीवों की असमता दूर हो जाती है, परन्तु
 जब कभी मांग और पूर्ति तथा कमी और
 अधिकता वाले राज्यों की समीपता के कारण
 से यह समझा गया कि क्षेत्र बनाने से और
 अनाज आयात निर्यात पर प्रतिबन्ध लगाने
 से सार्वजनिक लाभ होगा तो इस
 प्रकार के प्रतिबन्ध लगाये गये हैं।

(ग) जब कभी सरकार खरीद करती
 है तो साधारणत उसकी नीति सम्बन्धित
 राज्य तथा क्षेत्र की उचित आवश्यकता
 से बचे हुये माल का निर्यात करन की होती
 है।

Integrated Health Scheme:

*288 { Shri Hem Raj:
 Shri Bibhuti Mishra:
 Shri Ram Krishan }

Will the Minister of Health be pleas-
 ed to state:

(a) whether it is a fact that most
 of the State Governments have failed
 to implement the integrated health
 scheme for the Second Five Year Plan,
 and

(b) if so, the steps Government pro-
 poses to take in the matter?

The Minister of Health (Shri Kar-
 markar): (a) and (b) Except at the
 Headquarters of the States of Andhra
 Pradesh, Bombay, Madras and Mysore,
 there is integration of preventive and
 curative health services both at the
 Headquarters level and at Block
 levels in all the States Steps are
 being taken by the State Governments
 concerned to effect such integration
 at the District level

Purchase of Rice from Orissa

*289. Shri Panigrahi: Will the Min-
 ister of Food and Agriculture be
 pleased to state:

(a) whether the Union Government
 sent a team of officials recently to
 Orissa in order to finalise the agree-
 ment for purchasing rice from Orissa,

(b) whether the official team had
 discussions with the Orissa Govern-
 ment to this effect,

(c) if so, the nature of final deci-
 sions arrived at between the Union
 Government and the Orissa Govern-
 ment with regard to purchasing of
 rice from Orissa, and

(d) whether the Union Government
 have opened a separate food director-
 ate in Orissa for implementing the
 schemes of State trading in foodgrains
 in Orissa?

The Minister of Food and Agricul-
 ture (Shri A P Jain): (a) Yes, Sir

(b) Yes, Sir

(c) The decision is that the Govern-
 ment of Orissa will procure rice and
 paddy on behalf of the Central Gov-
 ernment at prices fixed by the Gov-
 ernment of India and the Central
 Government will take delivery of such
 rice and paddy from the purchasing
 agents of the State Government after
 inspection of quality. The Central
 Government will advance funds from
 time to time to the State Government
 to enable them to make payments to
 their purchasing agents and such pay-
 ments will be made by the State Gov-
 ernment on the basis of quality assess-
 ment of rice and paddy made by the
 Central Government Officers in Orissa
 with reference to the prescribed spe-
 cifications

(d) Yes, the Central Government
 have set up an organization in Orissa
 for quality inspection of rice and
 paddy and for taking delivery of the
 foodgrains procured in the State.